

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

113.I.A. 1388/2023
I.A. 1227/2022
IN
C.P.(IB)-4345(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.04.2024**

NAME OF THE PARTIES: Midas Impex Pvt ltd
V/s.
Prince SWR Systems Pvt Ltd.

SECTION 9 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Adv. Sankalp Anantwar for the Applicant in I.A. 1388/2023, Adv. Vikram Nankani a/w Adv. Krishna for the Resolution Professional are present.

1. At the request of the parties, list on **06.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)